

Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Bihar Appropriation (Vote on Account) No. 2 Bill, 2005, as passed by Lok Sabha at its sitting held on the 5th August, 2005.

The Speaker has certified that this Bill is a Money Bill."

I lay a copy of the Bill on the Table.

STATEMENT BY MINISTER

Comprehensive action plan for the inclusive education for children and youth with disabilities

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): Sir, on behalf of Shri Arjun Singh, I beg to lay on the Table a copy (in English and Hindi) of the corrigendum to the statement on 'Comprehensive Action Plan for the inclusive Education for Children and Youth with Disabilities,' laid on the Table of Rajya Sabha on the 21st March, 2005.

GOVERNMENT BILLS

The Warehousing Corporations (Amendment) Bill, 2005.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, I beg to move for leave to introduce a Bill further to amend the Warehousing Corporations Act, 1962.

The question was put and the motion was adopted.

DR. AKHILESH PRASAD SINGH: Sir, I introduce the Bill.

The immigration (Carriers' Liability) Amendment Bill, 2005

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): Sir, I, on behalf of Shri Shivraj V. Patil, beg to move for leave to introduce a Bill to amend the Immigration (Carriers' Liability) Act, 2000.